

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. Company Application/111/2024 In TP/31(MB)2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Kalicharan Makhijani

V/s

Suraj T Nanda

IN THE MATTER OF

Suraj T Nanda

V/s

Allwyn Colours And Construction Pvt Ltd

Section: - Rule 11 of NCLT Sec 425 Sec. 242(4), Sec. 97(1)

ORDER

Company Application/111/2024: -

Present: -

Dr. S.K Jain

..... Applicant.

Adv. Aman Kacheria a/w Adv. Siddharth Shankar

.... Respondent.

List this matter on **19.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)